

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-24/2003/13603/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Dr.Manash Baruah,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the <sup>nd</sup> 22 December, 2022.

Sub: **Winter vacation and station leave permission.**

Ref:- Your letter No. DJNB/7324, dtd 19.12.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **winter vacation from 26.12.2022 to 31.12.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 23.12.2022 till the morning of 02.01.2023.** The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-24/2003/13604-13605/A, dated** , 22-12-2022

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati.
2.  The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)** *Rao*